

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1236-1237/2019

SURYA NARAYAN MISHRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 13-07-2022 These appeals were called on for hearing today.

For Appellant(s)

Ms. Sharmila Upadhyay, AOR
Mr. Sarvjit Pratap Singh, Adv.

For Respondent(s)

Mrs. Rachna Gupta, AOR
Mr. Shaiwal Srivastava, Adv.
Mr. Abhishek Misra, Adv.
Ms. Deepika Mishra, Adv.

Mr. Mohd. Parvez Dabas, Adv.
M/S. Shakil Ahmad Syed, AOR

Mr. Subhasish Mohanty, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

respondent Nos. 1 to 3 are duly represented.

Records have not been received.

Issue D.O for remittance of records.

List again on 25.8.2022.

S.P.S. LALER
Registrar